

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**33. IA 1268/2023 IA 144/2024 In C.P. (IB)/1029(MB)2017**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2024**

**NAME OF THE PARTIES:**    **IA 1268/2023 Cs Milind Kasodekar  
Liquidator for M/S. Phadnis Properties  
Limited Vs. M/S. Asrec (India) Limited  
IA 144/2024 CS Milind B Kasodekar  
Liquidator for M/S. Phadnis Properties  
Limited**

**IN THE MATTER OF  
Pramod Kapse and 17 Ors.  
V/s  
Phandnis Properties Ltd.**

**Section: 9, 60(5) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Avinash R. Khanolkar a/w Adv. Surekha Yadav appeared for the Liquidator. Adv. Chaitanya G Bhandary appeared for the Respondent No. 2 in IA No. 1268/2023. At the request of the Counsel for the Liquidator, list the mater on **17.05.2024** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

05.04.2024  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**